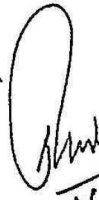


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI

ORDER

In official exigency, the earlier transfer / posting order No. 3318-3329/P&T/Admn./NE/KKD/2023 of even date be kept in abeyance till further orders.

  
16.05.2023


(Virender Kumar Bansal)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

No. 3335-3346 /P&T/Admn./NE/KKD/2023

Dated 16 MAY 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-I & II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.

  
16.05.2023

Principal District & Sessions Judge  
North-East District, Karkardooma Courts,  
Delhi.